The detail of subsidies given on domestic LPG during the year 2005-06 are given below:—

From Gov	vt. Budget	Per Unit Subsidy (Rs./Cyl.)	
		By Oil Companies	Total
2005-06(Estimated)	22.58	152.46	175.04

- (c) Yes, Sir.
- (d) The details of rural and urban area-wise number of LPG connections during the last three years are given below:—

(Fig. in lakhs (Prov.)

As on	Urban	Rural	Total
2003-04	652.37	119.45	771.82
2004-05	703.42	141.50	844.92
2005-06	690.33	195.40	885.74

- (e) Yes, Sir.
- (f) The public sector oil marketing companies have started strict scheduling and monitoring of domestic LPG supplies to their distributors since June, 2004 so that subsidised domestic LPG supplies are made to only genuine customers.

The oil & gas companies are also implementing supply of piped gas in selected cities to reduce the dependence on LPG.

Supply of Gas to Power Units

3287. SHRI NANDI YELLAIAH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the State Government of Andhra Pradesh have requested Union Government to charge present supply of 0.57 MMSCMD Gas from Ravva Satellite Fields to Power utilities in Andhra Pradesh at APM price of Rs. 3,200/MCM only and not at the rate of free market price of Rs. 5,840/MCM, as this supply falls within the maximum entitlement of APM Gas;
- (b) whether Government would assure of taking an expeditious favourable decision in this regard to save power projects from recurring

loss of Rs. 48.3 crores per annum, causing burden to the consumers: and

(c) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) to (c) No such communication seems to have been received by this Ministry from the State Government of Andhra Pradesh. However, it may be clarified that the price of gas produced from Rawa Satellite Fields is governed by the Production Sharing Contract (PSC) between the Government of India and the Rawa JV, which is operating the field. In terms of the PSC, GAIL is purchasing gas from these fields at a ceiling price of \$3.30/MMBTU. GAIL in turn is supplying this gas to those consumers who have agreed to pay that price, exclusive of marketing margin, Transportation tariff and taxes. The pricing of this gas is governed according to the provisions of the PSC.

Losses due to fire

3288. SHRI SANJAY RAUT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of fire incidents took place in ONGC project in Bombay High in the last three years and the approximate amount of loss due to such fire accidents.
- (b) what precautionary measures are taken by ONGC for preventing such fire accidents in the future; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) Oil and Nagural Gas Corporation Limited (ONGC) has informed that there was one fire incident in Mumbai High at BHN platform during the last 3 years. The loss estimated by the surveyours/average adjusters in the accident is about US\$375.10 Million.

- (b) and (c) ONGC has taken the following precautionary measure to prevent fire accidents:—
 - (i) Review and Upgradation of Marine Operating Procedures.